



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.10.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 16.10.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1297 of 2025 Part Heard	Ajay Jogindernath Mehra Vs. National Asset Reconstruction Company Ltd. & Anr. With	16.10.2025	20.11.2025
2.	Comp. App. (AT) (Ins) No. 1251 of 2025 Part Heard	Yogesh Jogindernath Mehra Vs. National Asset Reconstruction Company Ltd. & Anr.	16.10.2025	20.11.2025
3.	Comp. App. (AT) (Ins) No. 885 of 2023 & I.A. No. 2999 of 2023	Pritam Prajapati Vs. Akash Singhal Resolution Professional For Earth Infrastructure Ltd.	16.10.2025	25.11.2025

4.	Comp. App. (AT) (Ins) No. 99 of 2025	Ramesh Dangayach Vs. F S Housing Pvt. Ltd.	16.10.2025	14.11.2025
5.	Comp. App (AT) (Ins) No. 388 of 2025	Alok Sanghi Vs. Ambuja Cements Ltd.	16.10.2025	03.11.2025
6.	Comp. App. (AT) (Ins) No. 811 of 2025	Krihaan Texchem Pvt. Ltd. Vs. UPL Ltd. & Anr. With	16.10.2025	29.10.2025
7.	Comp. App. (AT) (Ins) No. 1106 of 2025 & I.A. No. 4327 of 2025	UPL Ltd. & Ors. Vs. Om Prakash Agrawal	16.10.2025	29.10.2025
8.	Comp. App. (AT) (Ins) No. 1234 of 2025	Committee of Creditors of Cyber Infosystems and Technologies Pvt. Ltd., Through Anukaran Consultancy Pvt. Ltd. Vs. Modilal Dhanraj Pamecha, Erstwhile RP of Cyber Infosystems and Technologies Pvt. Ltd. & Ors. With	16.10.2025	14.11.2025
9.	Comp. App. (AT) (Ins) No. 1062 of 2025 & I.A. No. 4151 of 2025 (With Defects)	Devika Trading Pvt. Ltd. Vs. Modilal Dhanraj Pamecha, Erstwhile RP of Cyber Infosystems and Technologies Pvt. Ltd. & Ors. With	16.10.2025	14.11.2025

10.	Comp. App. (AT) (Ins) No. 740 of 2025	Modilal Dhanraj Pamecha, Erstwhile RP of Cyber Infosystems and Technologies Pvt. Ltd. Vs. Devika Trading Pvt. Ltd. & Ors.	16.10.2025	14.11.2025
11.	Comp. App. (AT) (Ins) No. 1503 of 2024	Anurag Sales Corporation Vs. J.P. Engineers Pvt. Ltd. & Anr.	16.10.2025	18.11.2025
12.	Comp. App. (AT) (Ins) No. 2144 of 2024 & I.A. No. 7999, 8000, 8001 of 2024	Tarun Kapoor Vs. ASREC (India) Ltd.	16.10.2025	13.11.2025
13.	Comp. App. (AT) (Ins) No. 2178 of 2024	Lotus Beauty Care Products Pvt Ltd. Vs. Vinod Radhakrishnan Nair, RP & Anr.	16.10.2025	11.11.2025
14.	Comp. App (AT) (Ins) No. 263 of 2025	Prem Prakash (Sole Proprietor of Richa Electrical) Vs. SPG Infra Projects Pvt. Ltd.	16.10.2025	14.11.2025
15.	Comp. App. (AT) (Ins) No. 1050 of 2025 & I.A. No. 4120 of 2025	State Tax Officer (4) Vs. CA Vinod T. Agrawal, (RP of Jay Formulations Pvt. Ltd.) & Ors. With	16.10.2025	12.11.2025

16.	Comp. App. (AT) (Ins) No. 1064 of 2025 & I.A. No. 4156 of 2025	State Tax Officer (4) Vs. Vinod Tarachand Agrawal, (RP of Jay Formulations Pvt. Ltd.) & Ors.	16.10.2025	12.11.2025
17.	Comp. App. (AT) (Ins) No. 1053 of 2025	IDBI Bank Ltd. Vs. Rakesh Chaturvedi, Liquidator of OTC Exchange of India & Anr.	16.10.2025	18.11.2025
18.	Comp. App. (AT) (Ins) No. 258 of 2025 Part Heard	Noble Co-Operative Bank Ltd. Vs. Gagan Gulati, Liquidator of Pantel Technologies Pvt. Ltd.	16.10.2025	27.10.2025
19.	Comp. App. (AT) (Ins) No. 292 of 2025 Part Heard	ARC Research and Development Centre Limited & Anr. Vs. Liquidator of Adya Oils and Chemicals Ltd. & Ors.	16.10.2025	30.10.2025
20.	Comp. App. (AT) (Ins) No. 2063 of 2024 Part Heard	Identity Science Company Ltd. Vs. SonalPlasrub Industries Pvt. Ltd.	16.10.2025	27.10.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar